

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 840 OF 2017 IN  
APPEAL NO. 330 OF 2017**

**Dated : 2<sup>nd</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**NTPC Limited** ..... **Appellant(s)**  
**GRIDCO Limited & Ors.** ..... **Respondent(s)**

**Versus**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Ms. Himanshi Andely for R-1

**ORDER**

Heard Mr. Raj Kumar Mehta, learned counsel for Respondent No. 1 for some time.

List the stay application for further hearing on **12-11-2018**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/kt*